

that the State has been divided into six Divisions. So far as Surat is concerned, it has been included in the Bombay Division, because in this division there is a large concentration of tribal population.

**Shri Yajnik:** In the same way Colaba and Ratnagiri have also been excluded from Maharashtra. Is it a fact?

**Shri Datar:** They have been included in the Bombay division because of the same reasons.

#### WRITTEN ANSWERS TO QUESTIONS

##### Abolition of Dual System in High Courts

\*1338. **Shri Naushir Bharucha:** Will the Minister of Law be pleased to state:

(a) whether the question of abolishing the dual system of counsel and solicitor now prevailing on the original sides of the Bombay and the Calcutta High Courts is under consideration of Government;

(b) whether Government have received representations from Bar Associations in Bombay or Calcutta; and

(c) if so, the decision of Government in this regard?

**The Minister of Law (Shri A. K. Sen):** (a) and (c). The All India Bar Committee which reported in 1953 were not agreed in their recommendation on this question. While the majority of the Committee considered that no case had been made out for abolition of the dual system in Calcutta or Bombay, two members were of the view that the system should be made optional. All the recommendations of the Committee, including this, are under active consideration, but no decision has been reached.

(b) Government have not received any representations on this question from the Bar Associations in Calcutta or Bombay.

##### Defence Ministry Purchases

\*1446. **Shrimati Tarkeshwari Sinha:** Will the Minister of Defence be pleased to lay a statement showing:

(a) the amount spent in various purchases by the Defence Ministry in the last two years;

(b) the percentage of purchased goods utilised during the same period;

(c) the value in terms of money of goods purchased but not utilised;

(d) how much of the unutilised goods have been disposed of; and

(e) the loss incurred in the disposal of unutilised goods?

**The Deputy Minister of Defence (Shri Raghuramiah):** (a) The value of stores purchased during the years 1955-56 and 1956-57 is Rs. 6,358.81 lakhs and Rs. 8,302.99 lakhs respectively. The latter figure represents the expenditure compiled upto March 1957.

(b) and (c). The stores purchased in any particular year are merged with existing stocks and it is not possible to estimate how much of the fresh purchases have been used in that year.

(d) No separate statistics are maintained about the value of unutilised stores alone.

(e) Does not arise.

##### Teaching of Foreign Languages in Universities

\*1454. **Shri Daman:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the number of Universities in India which provide for the teaching of one foreign language among other subjects; and

(b) the attitude of Government towards teaching of foreign languages in the Indian Universities, specially, at the graduate and post-graduate level?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrivastav):** (a) Apart